

(c) whether any case has been referred to arbitration and if so, with what result?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) The information is not readily available. The number of properties requisitioned and de-requisitioned in Eastern Command runs into thousands and the number of owners is likely to be more than the number of properties involved. The information has to be collected from the various Collectors in the States falling in the jurisdiction of the Eastern Command. It is felt that the collection of the required information will involve considerable expenditure of money, labour and time which will not be commensurate with the results sought to be achieved.

(b) and (c). Only three properties at Diamond Harbour Road, Behala, Calcutta, were requisitioned and de-requisitioned. Owners in two cases did not accept the compensation offered to them and the cases are accordingly being referred to arbitration. A sum of Rs. 17,500/- has been paid to the owner in the third case.

Appointment of Assistants

565. **Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Assistants from the Scheduled Castes and Scheduled Tribes appointed in the Central Secretariat during 1956-57; and

(b) whether all the posts of Assistants reserved for these two communities have now been filled?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 119.

(b) No. Twenty-one are still to be filled.

Scheduled Castes etc. in Educational Institutions of Tripura

566. **Shri Bangshi Thakur:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the proportion of students belonging to the Scheduled Castes,

Scheduled Tribes and Other Backward Classes in the various Educational Institutions (Government and aided) in Tripura;

(b) the number of students belonging to the Backward Classes of Tripura who have been sent by Government to the various higher educational (including Technical and Medical) institutions in the various parts of the country; and

(c) the total number of students and the number of students belonging to Backward Classes and Minorities among them sent from Tripura for higher and specialised education or training to countries abroad with Government assistance?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) to (c). Information is being collected and will be laid on the Table of Lok Sabha in due course.

हिमाचल प्रदेश के स्कूलों में फीस

५६७. **श्री पद्म देव :** क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने का दृष्टा करेंगे कि :

(क) हिमाचल प्रदेश में दसवीं कक्षा के स्कूलों में फीस से सरकार को प्रति वर्ष कितनी आय होती है ; और

(ख) क्या सरकार इस बात को देखते हुये कि हिमाचल प्रदेश आर्थिक दृष्टि से पिछड़ा हुआ है, दस वीं कक्षा तक निःशुल्क शिक्षा देने के प्रश्न पर विचार करेगी ?

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य मंत्री (डा० का० ला० श्रीमाली) : (क) लगभग २,१२,०००- / रु० ।

(ख) अनुसूचित जातियों और अनुसूचित कबीलों के विद्यार्थियों को दसवीं कक्षा तक शिक्षा पहले ही से निःशुल्क है और निधि के उपलब्ध होने पर यह सुविधा सभी